

Declaration of Assets and Liabilities

Year 2020-21

I, **SANJEEV KUMAR**, Son/Daughter of LATE AMIR PRASAD SINHA, aged 57 years, belonging to Bihar Legislative Assembly Secretariat Service and presently working as UNDER SECRETARY of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Smt. Laxmi Kumari	Dependant-1 Ashmita Ashu	Dependant-2
(i)	Cash	10,000	5,000	Nil	
(ii)	Deposits in Banks Financial Institutions and Non-Banking Financial companies	SBI-90,000/- CANERA BANK- 33,000/- FD in SBI-3.5 Lakh, RD in SBI- 6,000/Year Post Office Saving Account- 48,000/-	SBI, Ashiyana Nagar- Rs- 4,000/-	SBI, Vidhan mandal Branch- 3,200/-	
(iii)	Bonds, Debentures and Shares in companies	Aditya Birla Sun lie Sip- 5,000/ Month SBI Mutual Fund Sip- 3,000/Month	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policies, etc.	LIC-2365/Yearly Premium PLI-4064/Month Premium	1,000/- RD in post office	Nil	
(v)	Moter Vehicles (details of make, etc.)	Muruti Swift Vxi- BR01 CY 7590 Moter Cycle-BR01 CY0952	Nil	Nil	
(vi)	Jewelry (give details of weight and value)	12 gm Gold	190gm Gold	Nil	
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market Value	Undivided Ancestral Property	Nil	Nil	
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market Value	Nil	Nil	Nil	

Sanjeev Kumar

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(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market Value	Nil	Nil	Nil	
(iv)	Houses/Apartment, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market Value	Gifted Property by Father situated at House no. 21 Neelkanth colony, Sector-II, ashayana AG colony road, Patna-25, Holding no.-304 khata no.-180 &232, Area-2045sq. ft. House Built. Apporx. Value-80 Lakh	Nil	Nil	
(v)	Others (such as interest in property)	Nil	Nil	Nil	

- (2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on Rupee
(a)	(i) Loans from Banks	Cooperative Bank Loan 1.5 lakh	1.45Lakh Rupee
	(ii) Loans from financial institutions	Bihar Govt. Loan For Purchase Of car-5 Lakh	33,332Rupee+Total Interest
	(iii) Government Dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) Dues to departments dealing with supply of electricity	Nil	Nil
	(d) Dues to departments dealing with telephones	Nil	Nil
	(e) Dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, in any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year 2020-21 Rs. - 2,81,334/- PAN-ADGPK7630K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth	Nil	Nil

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(iii) Sales Tax [Only in case of proprietary business]		Nil
(iv) Property Tax		Nil

C. Personal Detail

GPF/CPF/PRAN No. : - PTS/BLA-91

Gender : - M

Date Of Birth : - 10 Feb, 1964 (10/02/1964)

Class/Group : - A

Cadre : - Bihar Legislative Assembly, Assistant

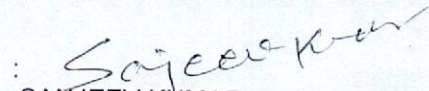
(Full Name e.g. B.A.S. -Bihar Administrative Service, B.S.S. - Bihar Secretariat Service etc.)

Home District : - Muzaffarpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA
Date: .17/02./2021

Signature
Name of Employee
Designation
Department

: 
: SANJEEV KUMAR
: UNDER SECRETARY
: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 Size White paper with computer typed (single side) in prescribed format.